

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c). Under a scheme being implemented by the Government, rice and wheat are issued to the State Governments/ Union Territories for distribution at specially subsidised rates to the people living in areas covered under the Integrated Tribal Development Project (ITDP). The current subsidised end retail prices fixed for different varieties of rice are as follows:—

	<i>(Rs. per quintal)</i>
Rice (Common)	352
Rice (Fine)	412
Rice (Superfine)	433

The above scheme is applicable to the tribal majority States also.

Supply of Boiled Rice to Kerala

4414. PROF. K.V. THOMAS: Will the Minister of FOOD be pleased to state:

(a) whether the Government are aware that Keralites prefer boiled rice;

(b) if so, whether the percentage of boiled rice supplied to Kerala is proposed to be increased; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) and (c). The quantity of boiled rice supplied to Kerala for the Public Distribution System during 1991 was 11.05 lakh tonnes as compared to 9.87 lakh tonnes supplied during 1990. The Food Corporation of India endeavours to meet the variety-wise preference of rice of the State Governments to the

extent possible depending upon the availability of stocks.

Sale of Mustard and Vegetable Oil

4415. SHRI PRABHU DAYAL KATHERIA:
SHRI RAM KRISHNA
KUSMARIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether vegetable oil and mustard oil being sold at retail sale centres are being adulterated;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to check the adulteration?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). The implementation of Perversion of Food Adulteration Act, 1954 primarily rests with the State/ Union Territory Governments. As per the information received from the States/ Union Territories there have been some cases of sale of adulterated edible vegetable oils including mustard oil.

(c) The States/ Union Territories have been requested from time to time to keep a vigil an quality of edible oils sold in the market.

[*Translation*]

Coal Technologies Developed by Science and Technology

4416. SHRI V. SREENIVASA PRASAD: Will the Minister to ENVIRONMENT FORESTS be pleased to state: